

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 83 of 97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

BISWAJIT MAITY

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : None.

For the respondents : None.

Heard on 22.4.99

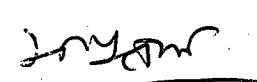
Order on 22.4.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for hearing today, none appears for the applicant. It appears from the record that on earlier ten consecutive occasions neither the applicant nor his advocate appeared. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter. Therefore, the application is dismissed for default.

2. No order is passed as to costs.


Member (A)


Member (J)